

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1732  
ANSWERED ON:22.07.2014  
DISASTER RESPONSE CAPABILITY  
Pradhan Shri Nagendra Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government has received any proposal regarding declaration of ten districts of Odisha as multi-hazards districts so as to strengthen the disaster response capability; and

(b) if so, the details thereof and the response of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) & (b): Civil Defence Directorate, Odisha, had requested the Directorate General (Fire Service, Civil Defence & Home Guard), Ministry of Home Affairs, Govt. of India on 3rd February, 2012 to consider inclusion of 10 districts namely, Sundergarh, Koraput, Angul, Khordha, Kalahandi, Ganjam, Puri, Sambalpur, Jharsuguda and Bolangir in the list of Multi Hazard Prone Districts in the next phase of five year Plan Schemes pertaining to Civil Defence.

In the "Plan Scheme of Mainstreaming Civil Defence in Disaster Risk Reduction" for 12th Plan sanctioned by the Ministry of Home Affairs, Government of India on 6th June, 2014, almost all the coastal districts in the Country and the districts falling in seismic zone V have been included as Most Vulnerable Districts. Out of the seven coastal districts of Odisha, four districts viz. Balasore, Bhadrak, Kendrapara and Jagatsinghpur were included as Multi-Hazard Prone Districts in the earlier scheme of "Revamping of Civil Defence setup in the Country" implemented during 2009-2013 and two districts viz. Ganjam and Puri have been included in the present scheme.